

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 30

Dated Guwahati, the 3rd July, 2018

In supersession of all earlier Orders, Hon'ble the Chief Justice has been pleased to re-constitute the Special Bench to hear the petitions pertaining to Foreigners Tribunal matters. The said Special Bench, till further orders, will comprise of Hon'ble Mr. Justice Arup Kumar Goswami and any other available Hon'ble Judge junior to Hon'ble Mr. Justice Arup Kumar Goswami.

By Order,

Sd/- A. Ajitsaria

REGISTRAR (JUDICIAL)

Memo No. HC.III-29/2013/ 764-780 /G, Dated, Guwahati the 3rd July, 2018
Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
4. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, N.E. Bar Council, Guwahati.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
13. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. Justice Arup Kumar Goswami, JAD, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
16. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

3/7/18